

WEEKLY CAUSE LIST

23.09.2019 to 27.09.2019



NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH FARIDKOT HOUSE, NEW DELHI CAUSE LIST OF COURT NO. 1

Date : 23rd September, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 57/2016 (M.A. No. 1236/2016 & M.A. No. 1237/2016)	Rana Randeep Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishna Kuma Singh, Adv. for MoEF Mr. S. A. Zaidi, Adv. for Sirmour Industries Mr. Baldev Singh, Adv. for R-2 & 4 Mr. Deepak Kaushal, Adv. Mr. Divya Prakash Pande, Adv. for HPPCB Mr. Rajkumar, Adv. for CPCB Mr. Sarthak Ghoukrokta, Adv. for HPEIAA
FOR DIRECTION			
2.	Original Application No. 134/2015 (M.A. No. 173/2019)	Friends through its General Secretary Vs. Ministry of Water Resources	For Consideration of Report in disposed of matter
3.	Original Application No. 123/2018 (Civil Appeal Nos. 12038/2018 & 3342/2019)	Sidhgarbyang Kalyan Sewa Samiti Vs. State of Uttarakhand & Ors.	For Consideration of Report
4.	Original Application No. 621/2018 (M.A. No. 1505/2018) (Earlier O. A. No.58/2017)	Mahendra Pandey Vs. Union of India & Ors.	For Consideration of Report

FOR ADMISSION			
5.	Original Application No. 867/2018	Rajender Singh Vs. State of Uttar Pradesh	For Consideration of Report
6.	Original Application No. 73/2019	Sat Narain, Secretary, Vikas Karya Samiti, Yadav Park, Nagloi Vs. Govt. of NCT of Delhi	For Consideration of Report
7.	Original Application No. 975/2019	Kanwal Jeet Singh Vs. Union of India & Ors.	Mr. Puneet Bhatnagar, Adv. for Applicant
8.	Original Application No. 976/2019 (I.A. No. 620/2019)	Gurinder Singh & Ors. Vs. Union of India & Ors.	Ms. Rashmi Singh, Adv. for Applicants
9.	Original Application No. 977/2019	Gurinder Singh & Ors. Vs. Union of India & Ors.	Ms. Rashmi Singh, Adv. for Applicants
10.	Original Application No. 978/2019 (I.A. No. 621/2019)	Girish Wadhwa & Ors. Vs. Union of India & Ors.	Ms. Rashmi Singh, Adv. for Applicants
11.	Original Application No. 979/2019	Gulab Dutt & Anr. Vs. State of Uttar Pradesh & Ors.	Mr. Narender Singh Yadav, Adv. for Applicant
CASES AT SR. NO. 12 TO 17 WILL BE TAKEN-UP ON 14.11.2019 FOR HEARING			
12.	Original Application No. 195/2019	D. P. Mishra sVs. State of Uttar Pradesh	For Consideration of Report
13.	Original Application No. 242/2019	Dr. Anil Kumar Pandey, Prakritik Sampada Sanrakshan Samiti, Gorakhpur Vs. State of Uttar Pradesh	For consideration of Report
14.	Original Application No. 462/2019	Mohd. Parvez Khan Vs. State of NCT of Delhi & Ors.	Mr. Siddhartha Singh, Adv. for Applicant For Consideration of Report
15.	Original Application No. 410/2019	Sajal Agarwal Vs. Union of India & Ors.	Mr. Rishi Kapoor & Mr. Ashish Pandey, Adv. for Applicant For Consideration of Report but no report received
16.	Original Application No. 423/2019	Arvind Mangal Vs. State of Uttar Pradesh	For Consideration of Report but no report received
17.	Original Application No. 430/2019	Kavitha Rajsekar Vs. State of Haryana	For Consideration of Report but no report received

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NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 1

Date : 24th September, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 116/2014 WITH	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	For Consideration of Report
2.	Original Application No. 437/2015	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	
3.	Review Application No. 47/2019 IN Original Application Nos. 116/2014 & 437/2015 (I.A. No. 559/2019)	Gorakhpur Development Authority Vs. Meera Shukla	Dr. Kedar Nath Tripathy & Mr. Atul Veer Chopra, Advs. for Applicant
4.	Original Application No. 399/2019 (I.A. No. 278/2019 & I.A. No. 458/2019)	Mrs. Saraswati Vs. M/s. Yash Paper Limited & Ors.	Mr. Sharad Chauhan, Adv. for Applicant For Consideration of Report
FOR ADMISSION			
5.	Original Application No. 199/2014, O.A. No. 281/2016 & O.A. No. 386/2019	Almitra H. Patel & Anr. Vs. Union of India & Ors.	Letter received from Former Expert Member
6.	M.A. No. 142/2019 & M.A. No. 175/2019 IN Original Application No. 764/2018	Kissan Udey Samiti Vs. State of Haryana & Ors.	Mr. Shiv Charan Garg, Adv. for Applicant For consideration of Report
7.	Original Application No. 420/2019	Ramnarayan Singh Vs. State of Madhya Pradesh	For Consideration of Report
8.	Original Application No. 424/2019	RWA, Jasola Vs. Govt. of NCT of Delhi	For Consideration of Report
9.	Original Application No. 458/2019	Verhaen Khanna Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant For Consideration of Report

10.	Original Application No. 527/2019 (I.A. No. 376/2019 & I.A. No. 377/2019)	Ravinder Singh & Ors. Vs. State of Punjab & Ors.	Mr. RPS Bara & Mr. Pushpinder Singh, Advs. for Applicant Mrs. Sunita Bhardwaj, Adv. for MoEF & CC For Consideration of Report
CASES AT SR. NO. 11 TO 13 WILL BE TAKEN-UP ON 15.11.2019 FOR HEARING			
11.	Original Application No. 238/2015 (M.A. No. 968/2016, M.A. No. 1073/2016, M.A. No. 1097/2016 M.A. No. 59/2018 & I.A. No. 446/2019)	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Rajiv Dutta, Sr. Adv. with Mr. Aditya N. Prasad, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Mr. Sanjeev Anand, Adv. for R-3 Mr. P. K. Aggarwal, Adv. for R-6 Mr. Manish Shrivastava, Adv. for R-8 Mr. A. K. Prasad, Adv. for R-11 Mr. Amit Gupta, Adv. for R-13 Mr. V. V. Vardhan, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Rajkumar, Adv. CPCB Mr. Aadil Singh Boparai, Adv. For Consideration of Report but report not received
12.	Execution Application No. 32/2016 IN O.A. No. 295/2016	Amresh Singh Vs. Union of India & Ors.	For Consideration of Report but report not received
13.	Original Application No. 89/2019	Ramani Radhakrishnan, NUSADUA Home Owners Welfare Association Vs. State of Karnataka	For Consideration of Report but report not received
CASES AT SR. NO. 14 TO 16 WILL BE TAKEN-UP ON 18.11.2019 FOR HEARING			
14.	Original Application No. 237/2019	Shamshudden Vs. State of Uttar Pradesh	For Consideration of Report but report not received
15.	Original Application No. 243/2019	Om Prakash Rana, Secretary Welfare Association, Khera Gari Vs. Govt. of NCT of Delhi	For Consideration of Report but report not received
16.	Original Application No. 433/2019	Residents of Village Nodai Wagar, P.S. Naraura, Bulandshahar Vs. State of Uttar Pradesh	For Consideration of Report but report not received

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NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 1

Date : 25th September, 2019

Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 514/2018 (Earlier O.A. No. 415/2015)	Vivek Kamboj & Anr. Vs. Union of India & Ors.	For Consideration of Report
2.	Original Application No. 666/2018 (Earlier O.A.No.451/2018) WITH	Smt. Ganga Lalwani Vs. Union of India & Ors.	For Consideration of Report but Report not received
3.	Original Application No. 835/2018 WITH	News item published in "Indian Express" Authored by Mallica Joshi Titled "All fiddle as crop stubble burns, farmers say solutions out of reach"	
4.	Original Application No. 860/2018	News item published in "The Times of India" Authored by Jasjeev.Gandhiok Titled "Day after Dussehra, air quality dives, slight haze over city"	
FOR ADMISSION			
5.	Original Application No. 637/2018	Sher Singh Vs. Govt. of Himachal Pradesh	For Consideration of Report but report not received
6.	Original Application No. 59/2019	Rafat Parveen Vs. State of Uttar Pradesh	For Consideration of Report but no report received
7.	Original Application No. 115/2019	Sharath RK Vs. State of Karnataka	For Consideration of Report but report not received
8.	Original Application No. 186/2019 (I.A. No. 79/2019)	Jagriti Sansthan Vs. State of Uttar Pradesh & Ors.	Ms. Parul Gupta, Adv. for Applicant For Consideration of Report but report not received

9.	Original Application No. 281 /2019 (I.A. No. 477/2019) WITH	Mahadevpura Parisara Samrakshane Mattu Abhivrudhi Samiti Vs. Union of India & Ors.	Mr. P. Ramprasad & Eeshan Chaturvedi, Advs. for Applicant For Consideration of Report but report not received
10.	Appeal No. 54/2018 (M.A. No.541/2018, I.A. No.140/2019 & I.A. No.352/2019) WITH	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Darpan K. M., Adv. for R-5 Mr. Venancio D'Costa & Mr. Divij Kumar, Advs. for R-11 & 12 Mr. Rahul Choudhary, Adv.
11.	Original Application No. 602/2019	H. P. Rajanna Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant For Consideration of Report
12.	Original Application No. 390/2019	Escon Arena Apartment Owners Association Vs. Punjab Pollution Control Board & Anr.	Mr. Arun Kumar, Adv. for Applicant For Consideration of Report
13.	Original Application No. 421/2019	Virendra Kumar Vs. State of Punjab	For Consideration of Report
14.	Original Application No. 425/2019	Vijay Kumar Vs. State of Himachal Pradesh	For Consideration of Report
15.	Original Application No. 471/2019	Jimmy Gulabbhai Patel Vs. Union Territory of Daman & Diu & Ors.	Mr. Mukund Punny, Adv. for Applicant For Consideration of Report

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NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 1

Date : 26th September, 2019

Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Appeal No. 01/2017 (M.A. No. 02/1017)	Vidya Shandil Vs. State of HP & Ors.	For Consideration of Report but Report not received
2.	Original Application No. 654/2019 (Writ Petition Nos. 51509/2016 & 52176-52179/2016)	Sri T. M. Umashankar & Ors. Vs. Union of India & Ors.	For Consideration of Report but Report not received
3.	Execution Applicaton No. 58/2018 IN Original Application No. 348/2017	Shailesh Singh Vs. M/s Al-Dua Food Processing Pvt. Ltd. & Ors.	For Consideration of Report
FOR ADMISSION			
4.	Original Application No. 360/2018 (M.A. No. 823/2018) (SLP (Civil) No. 2959/2014)	Shree Nath Sharma Vs. Union of India & Ors.	For Consideration of Report but no report received
5.	Original Application No. 935/2018 (I.A. No. 342/2019)	Anumolu Gandhi Vs. State of Andhra Pradesh	For Consideration of Report but Report not received Mr. Guntur Prabhakar, Adv.
6.	M.A. No. 152/2019 IN Original Application No. 516/2015	RELA & Anr. Vs. State of Andhra & Ors.	Mr. Sravan Kumar, Adv. for Applicant For Consideraton of Report
7.	Original Application No. 241/2019 (I.A. No. 116/2019)	Monika Srivastava Vs. New Okhla Industrial Development Authority & Ors.	Mr. Anupam Srivastava & Ms. Shreya Mehta, Advs. for Applicant For Consideration of Report but report not received
8.	Original Application No. 251/2019	Rajkumar Kol, Sarpanch, Gram Panchayat Bhanpura No. 2, Katni Vs. State of Madhya Pradesh	For Consideration of Report but report not received
9.	Original Application No. 253/2019	Shishir Richhariya, Divisional Secretary, Paschim Madya Railway Karamchari Parishad Vs. State of Madhya Pradesh	For Consideration of Report but report not received
10.	Original Application No.	Residents of Gramsabha Lohati	For Consideration of Report but report

	254/2019	Saraiya, Post Amraigaon, Janpad Ayodhya Vs. State of Uttar Pradesh	not received
11.	Original Application No. 362/2019	MSH Sheikh, President BWRC Vs. State of Gujarat	For consideration of Report
12.	Original Application No. 407/2019	Ved Prakash Aggarwal Vs. Municipal Commissioner, Nagar Nigam Ghaziabad & Ors.	Mr. Ved Prakash Aggarwal, Applicant in person For consideration of Report
13.	Original Application No. 426/2019	TVN Kutty Vs. State of Kerala	For consideration of Report

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NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 1

Date : 27th September, 2019

Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 40/2015 (I.A. No. 363/2019)	Sandeep Kumar Vs. MoEF & Ors.	Mr. Kapil Joshi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R – 1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R – 2 to 4 Mr. Mukesh Verma, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R – 6 & 7 Mr. Anil Grover, AAG with Mr. Rahul Khuarana, Adv. For Consideration of Report but Report not received
FOR DIRECTION			
2.	Original Application No. 801/2018	Jasmeet Singh Vs. State of Himachal Pradesh	For consideration of Report
FOR ADMISSION			
3.	Original Application No. 773/2018	Metro Transit Private Limited Vs. South Delhi Municipal Corporation & Ors.	Ms. Nidhi Mohan Parashar & Mr. Umang Kumar Singh, Advs. for Applicant
4.	Original Application No. 790/2018	Resident of Banjali Niwasi Vs. State of Madhya Pradesh	For Consideration of Report
5.	Original Application No. 837/2018 (M.A. No. 1549/2018 & I.A. No. 290/2019)	Sandeep Mittal Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Purusottam Mishra, Advocate for Applicant For Consideration of Report
6.	Original Application No. 857/2018 (M.A. No. 1624/2018 & I.A. No. 494/2019) WITH	Dr. Pentapati Pulla Rao Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant For consideration of Report
7.	Original Application No. 110/2019	Dr. Ponguleti Sudhakara Reddy Vs. State of Telangana	
8.	Original Application No.	Harbans Singh	For Consideration of Report but Report

	889/2018	Vs. State of Punjab	not received
9.	Original Application No. 907/2018	Mahabir Sharma Vs. State of Haryana	For Consideration of Report but report not received
10.	Original Application No. 941/2018	Dev Pandey Vs. Govt. of NCT of Delhi	For Consideration of Report
11.	Original Application No. 988/2018	Dr. Balkrishna A. Shelar Vs. State of Maharashtra	For Consideration of Report
12.	Original Application No. 93/2019	Vinod Yadav Vs. Govt. of NCT of Delhi	For Consideration of Report
13.	Original Application No. 271/2019	Bharat Batra, Division Minister, Indraprastha Vishwa Hindu Parishad Vs. Govt. of NCT of Delhi	For Consideration of Report
14.	Original Application No. 429/2019	RWA Society Vs. Govt. of NCT of Delhi	For Consideration of Report

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